



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

संदर्भ संख्या : ...413.../NGT-135/OA-30/22/2022

दिनांक 10/05/2022

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Report of the Joint Committee submitted in compliance to Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi Order dated 31-01-2022 in OA No. 30/2022, Afsar Ali Vs. State of Uttar Pradesh.**

Respected Sir,

With reference to the above subject mentioned above the joint committee inspected the site in compliance of Hon'ble National Green Tribunal order dated 31-01-2022 in OA No. 30/2022, Afsar Ali Vs. State of Uttar Pradesh Joint Committee's report is hereby submitted for kind perusal and necessary action please.

**Enclosure: Joint report.**

Yours Sincerely

(Utsav Sharma)  
Regional Officer

**Copy to:**

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Law Officer-I, U.P. Pollution Control Board, Lucknow for information.
- 4- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८  
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

# **Compliance Report**

**In**

**Original Application No. 30/2022**

***Afsar Ali***

***Versus***

***State of Uttar Pradesh***

**Order Date – 31.01.2022**

**Filed on Behalf of:**

**Uttar Pradesh Pollution Control Board**

## 1. Background

The matter pertains to a complaint regarding cleaning of pond opposite religious place of Siddha Peeth Devi Temple at village Dasna, Parganan Dasna, Ghaziabad at Khasara nos. 2076, 2077, 2078 which has got polluted because of dumping garbage and polluted water.

The said complaint has been received by the Hon'ble Tribunal via e-mail and Hon'ble Tribunal has passed following order on 31.01.2022:

*"...2. In view of the above, we direct the SPCB, Commissioner, Ghaziabad Nagar Nigam and District Magistrate, Ghaziabad to look into the grievance. The State PCB will be the Nodal agency for coordination and compliance. The joint Committee may meet within one month and undertake site visit and look into the grievance. Factual and action taken report may be furnished within three months before the Ld. Registrar General, NGT, Delhi by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF and, if necessary, he may put the matter before the Bench for necessary directions."*

In compliance of said order, site has been inspected by nominated officers from District Administration, Ghaziabad Nagar Nigam and State Board.

## 2. Compliance and Action Taken Report:

In compliance of Hon'ble Tribunal's orders dated 31.01.2022, site was inspected on 12.03.2022 by the Joint Committee comprising of following officials:

- a. Dr. Mithlesh Kumar, City Health Officer, Ghaziabad Nagar Nigam, Ghaziabad
- b. Mr. Manoj Kumar Mishra, Executive Officer, Nagar Panchayat Dasna, Ghaziabad
- c. Mr. Kishan Singh, Assistant Environmental Engineer, U.P. Pollution Control Board, Ghaziabad.
- d. Mr. Anshul Sharma, Junior Engineer, U.P. Pollution Control Board, Ghaziabad

### Major Observations:

- I. As per revenue record/ information provided by Nagar Panchayat Dasna, Pond is situated at khasra nos. 2076, 2077, 2078, Dasna, Ghaziabad, which is marked as **POND-1** in the satellite imagery of the said area attached as **Annexure-1**. Areas of khasra no. 2076, 2077, 2078 are respectively 1.758-hectare, 3.376-hectare, 1.620 hectare. Thus, total land area of **6.754 hectare** is recorded as waterbody in revenue records, copy of naksha-nazri provided by Nagar Panchayat Dasna is attached as **Annexure-2**.

- II. During inspection, Sample of pond-1 was collected and analyzed in Regional Laboratory, U.P. Pollution Control Board, Ghaziabad, copy of analysis report is annexed as **Annexure -3**.

Photographs of pond taken during inspection are as follows:



- III. It was observed by the Joint Committee that there is water logging on land situated opposite Devi Mandir temple, Dasna due to low lying area and improper drainage system in nearby areas, which is being disposed temporarily into dasna drain through a pump set by Nagar Panchayat Dasna presently. During inspection, pump set was not operational and overflow was being mixed with Pond-1.

EO, Dasna informed that this low lying area is a separate land piece from pond-1 and it is necessary to connect the drainage system of nearby areas with the main drain situated near NH-9 to stop water logging.

Photographs taken during inspection are as below:



- IV. Joint Committee observed that there is water body inside the premise of Devi Temple as well, which is marked as **Pond-2** in topographical map. EO, Dasna informed that as per revenue record, this pond is situated at khasra no. 2292, village- dasna having area of 2.187 hectare and it is being maintained by Nagar Panchayat Dasna and temple

administration. No sewage was found being discharged into Pond-2. However, hyacinth removal needs to be done from said pond.

Photograph taken during inspection are as below:



- V. It was observed by the Joint Committee that another water body is situated adjacent to said pond-1 which has been connected with pond-1 through conduit pipe line, which is marked as **Pond-3** in the satellite imagery. Executive Officer, Nagar Panchayat Dasna informed that the said water body is a private water body maintained by Mr. Aas Mohammad and he has not obtained any permission from NPP, Dasna whatsoever. Photographs of said water body are as follows:



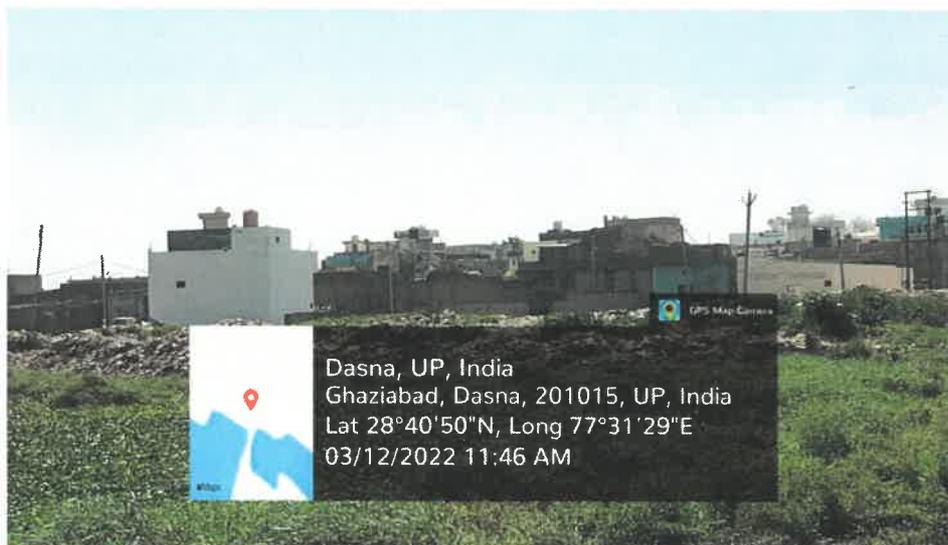
- VI. It was observed by the Joint Committee that 01 local drain stream is getting mixed with pond-1, in which municipal solid waste was also found dumped near pond. Photograph taken during inspection is as follows:



It was informed by Executive Officer that solid waste is not dumped by Nagar Panchayat and action has been initiated to stop mixing of untreated effluent into pond by construction of connecting drain of length approx. 250 meters, which was found under construction. Photograph of same near Teliyan masjid, Dasna is as follow:



- iii. It was found that some legacy waste is also dumped near pond-1. As per Executive Officer, Dasna, the land, on which legacy waste is dumped is situated at khasra no. 2244, 2248, 2249, Dasna, Ghaziabad, which is separate land from said pond. At present, no new waste is being dumped at site, the waste was dumped as legacy waste and proposal for remediation will be submitted for same. Photograph taken during inspection is as follow:



- iv. Executive officer informed the Joint Committee that there is encroachment on some part of pond land marked as pond-1 and measurement is required for assessment of actual area under encroachment.

- v. Sample of ground water nearby pond-1 was collected from India marka hand pump at Dudhiya peepal, Dasna and analyzed in Regional Laboratory, U.P. Pollution Control Board, Ghaziabad, copy of analysis report is annexed as **Annexure -4.**

**Observations made by the Joint Committee:**

- i. Measurement of encroached area should be done by revenue department and encroachment on waterbody land (Pond-1) should be removed by District Administration and Nagar Palika.
- ii. Mixing of local drain stream with pond-1 must be prevented by diverting it into dasna drain immediately.
- iii. Proposal should be submitted by Nagar Panchayat Dasna to stop water logging opposite devi mandir Dasna.
- iv. Necessary steps should be taken for restoration and cleaning of pond-1 by Nagar Panchayat Dasna.
- v. Remediation of legacy waste should be done in time bound manner.
- vi. Proposal regarding scientific disposal of municipal solid waste generated from Dasna should be submitted by Nagar Panchayat Dasna.



(Kishan Singh)  
Assistant Environmental  
Engineer  
UPPCB, Ghaziabad



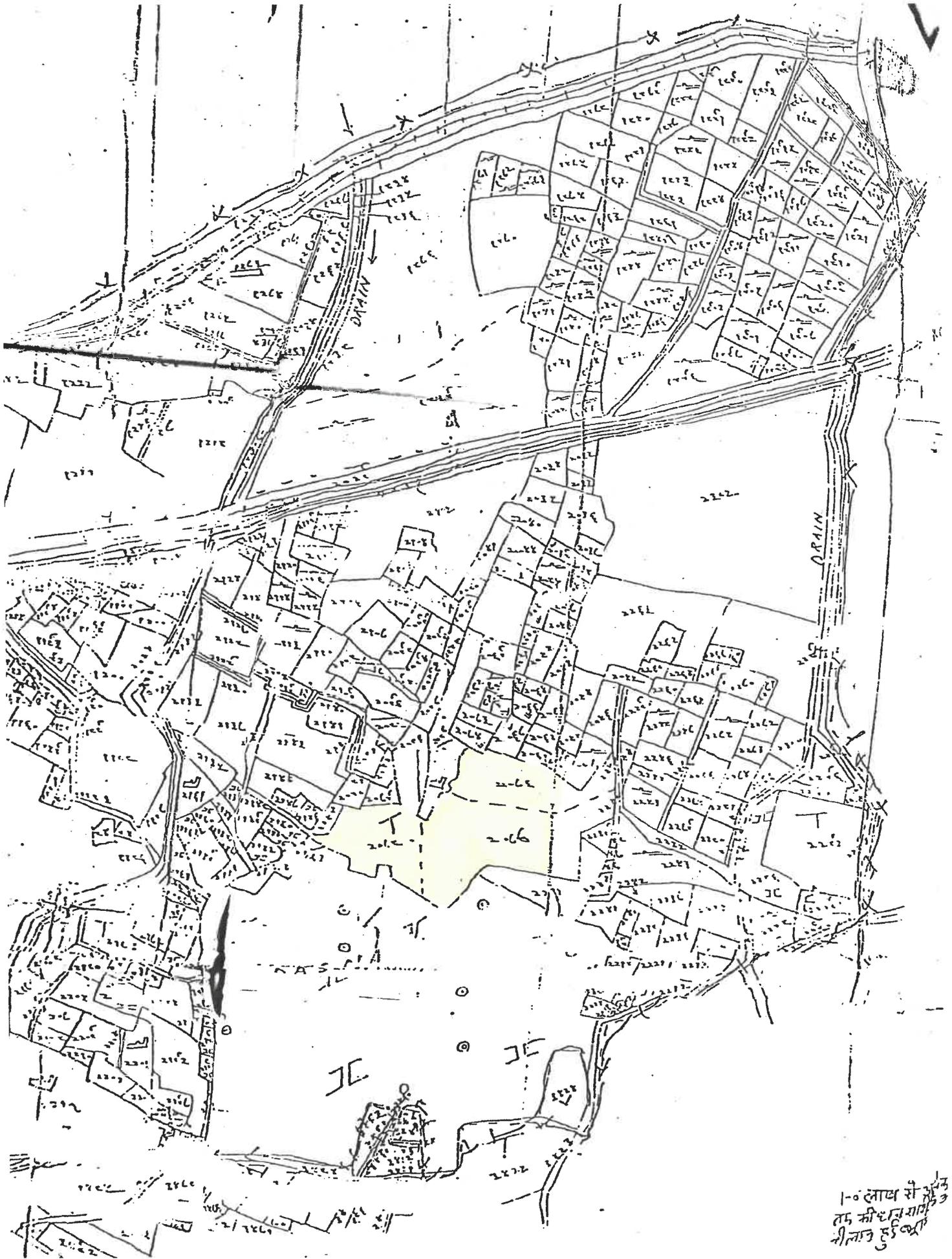
(Manoj Kumar Mishra)  
Executive Officer  
Nagar Panchayat Dasna  
Ghaziabad



(Dr. Mithlesh Kumar)  
City Health Officer  
Municipal Corporation  
Ghaziabad

Ameruwa - 1





1-0 लाख से अधिक  
रक की धनु शक्ति  
मीलाने हुई

**REGIONAL OFFICE  
U.P. POLLUTION CONTROL BOARD  
GHAZIABAD**

**Analysis Report of Ground Water**

Sample Collected by: - Kishan Singh (A.E.E) , Anshul Sharma (J.E.)  
Sampling Date: 12.03.2022

S. No.	Name of Sampling Point	pH	Colour	Odour	B.O.D	C.O.D	T.S	T.D.S	T.S.S
1.	Waterbody (Pond) near aftaf colony, Dasna	7.60	Turbid	Faint	48.0	96.0	2585.0	1658.0	927.0
2.	Handpump water near doodhiya Peepal	7.30	Colorless	odorless	1.0	3.2	529.0	489.0	40.0

  
24/3/22

Scientific Assistant



Scientific Officer



Regional Officer